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19 so, why does he say that there is difficulty about procurement of land?

SHRI SHAH NAWAZ KHAN I am not aware of that In fact, we wrote to the Delhi Administration to give us some area where we could move all these surplus cattle from the city and we could concentrate all the milk cattle in that area and they said they were looking for a place

SHRI SITARAM JAIPURIA the Government of West Bengal have put restrictions on the preparation of Sandesh because they thought that would mean greater procurement of milk, and consequently, reduction in the cost of procurement know, Sir, from the hon Minister if he has studied those recommendations of the West Bengal Government? If they were correct, are the Government of India considering doing the thing in Delhi?

SHRI SHAH NAWAZ KHAN Sir, the question that we are dealing with relates to the milk supply in If the hon Member puts in a separate question, I will give him the reply

SHRI M Р BHARGAVA ۷ĭr Chairman, Sir, it is not a question but I have a submission to make This is a question which is agitating the minds of most of the Members May I request you that we have a two-hour discussion on this subject?

MR CHAIRMAN I shall let you know later

SHRI DEOKINANDAN NARAYAN May I know, Sir, if it is a fact that the leasons really for the losses are the inefficient arrangement management of the Delhi Milk Supply Scherie? Now I wish to say there are 16 chilling centres with buildings and machinery Out of these 16, four buildings are not used since they have been built, that is, four years before The machinery is also lying idle there A sum of Rs 2,30,000 has been spent over these four buildings and they are being wasted machinery is also being wasted What are the reasons for this? Is this not mefficiency?

NAWAZ SHAH KHAN. SHRI Firstly, the amount quoted by the Member as being spent on these four chilling centres is absolutely wrong

SHRI DEOKINANDAN NARAYAN. I have got the figures and I shall quote The figures are given you.

SHRI SHAH NAWAZKHAN The cost of the four chilling centres is not over Rs 2 crores but these chilling centres are not rurning because they are round about Delhi and the supplies of milk are not now available because the market price of milk is higher than the price we pay for the procurement of milk in our Scheme. Since the milk is not available, those centres are not working We thinking of removing the machine y from those centres and utilising it elsewhere It will be given to Delhi Administration or auctioned

PROCUREMENT OF FOODGRAINS DURING KHARIF SEASON

- SHRI ABDUL GHANI Will the Minister of FOOD AND AGRI-CULTURE be pleased to state
- (a) whether there is any proposal to procure foodgrains during the current Kha if season,
- (b) if so the details of the proposal, and
- (c) whether it is also proposed to seize foodgrains stocks pledge with the Banks and, if so, the steps taken in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRI-CULTURE (SHRI D R CHAVAN). (a) Yes, Sir

(b) Procurement operations on Central Government account and State Government account are being intensified so as to ensure maximum internal procurement. Procurement will be undertaken not only in surplus States but also in deficit States and in addition to paddy and rice, Kharif coarse cereals will also be procured

While the system of procurement may vary from State to State, broadly speaking, the principle of purchases by compulsory levy on producers and millers/traders has been agreed upon

(c) There is no proposal to seize stocks of foodgrains pledged with the Banks.

شرى عد ألغان: كيا وزير صاحب فرمائیں کے کہ جاتما ہروکھورسلات گورنملے کے ذھوں، جس ھے اس ہو کالمے ملین روید: لکھی کے اور کالے سلین روبھز کی گورنمنٹ کی ریسورسز ههن جس سے کہ ہورے طور پر پروگھورملت ھو

ा शिक्षा श्रव्यक्त श्रामी: क्या वजीर साहिब फरमाये गे कि जितना प्रोवयोरमेट गवर्नमेट के जेहन में है उस पर कितने मिलियन हतीज लगेंगे श्रीर कितने मिलियन रूपीज की गवर्नमेट की रिसोरसस है जिससे कि पूरे तौर पर प्रोक्योरमेंट हो सके ?]

SHRI D R. CHAVAN Αt this stage, it would be very difficult to say what is the amount likely to be spent on the procurement programmes because the Kharif crop prospects are being assessed. Then what the procurement would be is also difficult to state at this stage

شرى عمدالغلى: كيا وزير صاحب فومالی کے کہ اس ہوں رقم کو میت کرنے کے لئے ولا اہل - آئی - سی نے ریسروسز کو استعمال کویس کے اور اس کے ساتھ ھی اس وقت جانے شهدولد بلکس میں ان کے ریسورسز کو اس یہ وکھ ورمذت کے لئے استعمال کریں کے

to Questions

†शि प्रब्दुल गनी : नया वर्जार साहिब फरमायेगे कि इस बर्डा रकम को मीट करने के लिये वह एल० ग्राई० सी० के रिसोरसस को इस्तेमाल करेगे ग्रांर उसके साथ ही इस वक्त जित्तने शिडयल्ड बैं क्स है उनके रिसोरसस को इस प्रोवयोरमेट के लिये इस्तेमाल करेंगे?]

SHRI D. R. CHAVAN: When the procurement is to be done, the money has to be found and the necessary emount will be found from various sources.

شمى عدالغذي : كيا وزير صاحب فوما میں گے کہ اس بی رقم کو مهت کول کے لکے وہ ایسا ارادہ رکھے ھیں کہ فرق گریاس **کی**ش سرقدفهکت حاربی کین جس سے کوروها رویده یالے هی ان کے خزانه مهر آ جائے - اور وہ کسانوں کے دُهر مهن يهنيم جائم داكه ان شهورتي هر حائے له يه پورکهورسنت صرور هوگا -

†शि **प्रब्दुल गनीः** क्या वजीर साहिब फरमायेगे कि इस बडी रकम को मीट करने के लिये वह ऐसा इरादा रखते है कि फूड ग्रे॰म कैश सर्टिफिकेट जारी करे, जिससे करोडहा रुपया पहले ही उनके खजाना में श्रा जाये

"LONG

प्रीर वह किसानी के घर में पहुंच जाये ताकि उनको ज्योटीं हो जाय कि यह प्रक्योर मेंट जरूर हारा ?

SHRI D R CHAVAN: As a matter of fact, in the Informal Consultative Committee, the hon. Member put forward his idea about issuing cash certificate—it was called the foodgrains cash ce.tificate and the idea the money could be collected from the purchaser in cash and cash certificates would be given to him. Then on the production of those cash certificates in ration shops the person would take his ration. The idea behind the hon. Member's suggestion was that quite a lot of money could be collected by that and there would be no necessity for the Government to depend on money from other financial sources. My point is that there is no idea of issuing any cash certificates. As a matter of fact, the statutory rationing operations that are to be undertaken will meet the point of view of the hon. Member.

SHRI G. H. VALIMOHMED MO-MIN: What was the extent of procurement last year?

SHRI D. R. CHAVAN: The quantities of foodgrains bought last year both on the Centre's and the States' accounts were as follows: The rice procured under the Centre's account was 15,62,000 tons and wheat 1,46,000. Under the States' account rice, including paddy in terms of rice, was 15,30,000 and wheat 2,46,000.

SHRI NAFISUL HASAN: May I know if the Government have decided as to the proportion of the total produce to be procured from the agriculturists? Secondly, what steps have the Government taken to ensure that an incentive price is paid to the cultivators for the procurement which the Government propose to make?

SHRI D. R. CHAVAN: I will take up the second question first. The

ininimum prices have been announced by the Government. In addition, the purchase prices have been specifically fixed by certain State Governments. Also the maximum controlled prices have been fixed, at which the foodgrains would be purchased.

As regards the first question, it is very difficult to say at this stage what would be the total quantity that is likely to be purchased.

SHRI DEOKINANDAN NARAYAN: You have fixed the maximum and minimum price but how have you decided that they are incentive prices as compared with other agricultural produce prices?

SHRI D. R. CHAVAN: Minimum price is the remunerative or support price. They are supposed to be incentive prices. Those prices were fixed on the basis of the recommendations of the Agricultural Prices Commission in consultation with the various Chief Ministers. About the purchase prices that have been fixed, they are on a much higher level than the minimum or support prices that are to be given to the producers

SHRIMATI DEVAKI GOPIDAS: May I know the principles on which we are making this procurement? May I know whether it is on the excess declared by the different States or are there any other principles?

SHRI D. R. CHAVAN: Just now, in answer to a question, I mentioned that there will be a levy on the producers. There will also be, in some States, a levy on millers and traders. Then there will be levy on the producers on an acreage basis.

SHRI M. M. DHARIA: The Minister stated that the procurement may vary from State to State. When all the citizens in this country have equal rights on the produce, why is the Government not adopting an integrated policy of monopoly procurement, also the policy of equitable distribution throughout the country?

SHRI D. R. CHAVAN: So far as equitable distribution is concerned, that policy is there. Regarding monopoly purchase, it has been adopted by some State Governments like Bengal. Assam and Maharashtra. They are purchasing under the monopoly purchase scheme. This question was discussed at the Chief Ministers' Conference and it was thought that it would not be advisable to introduce monopoly purchase scheme in all the States.

श्री भगवत नारायण भागव : प्रश्न सं० 352 के भाग (सी) के सम्बन्ध में मैं पूछना चाहता हूं कि क्या कभो गवर्न मेंट ने इस बात की जांच की कि जो गल्ला बैक्स में जमा है वह जमींदारों ने बहुत सी बोगस प्लेजेज के द्वारा जमा कर दिया है श्रीर जब देश में फूड ग्रेन्स की इतनी ज्यादा कमी है तो गवर्न मेंट कोई ऐसा उपाय क्यों नहीं सोचती है कि यह फूडग्रेन्स जो बैक्स में बोगस प्लेजेज के जरिये जमा है, उसको हम श्रपने उपयोग में लें?

SHRI T. T. KRISHNAMACHARI: As at present, the Government, neither at the Centre nor in the States, have any intention of seizing the stocks. It depends on the developments. When the contingency arises, then probably we will have to deal with that.

SHRI ARJUN ARORA: What is the latest position about the procurement of the Kharif crop? The Kharif crop has come in the markets and may I know what are the figures from the various States, of foodgrains actually procured by the Government or the Government sponsored agencies?

SHRI D. R. CHAVAN: So far as the information that is available at my disposal is concerned, I have the information with regard to Punjab. In Punjab, up to the 8th November, 1965 about 29,675 tons of rice was procured. They have fixed the prices of various other types of grains like gram, maize, etc.

विल्ली में सहकारी सिमितियों द्वारा देय राशियां

*353. श्री भगवत नारायण भागव : क्या सामुदायिक विकास तथा सहकार मन्त्री यह बताने की कृपा करेंगे कि सहकार्रा सिम-तियों को दिल्ली प्रशासन द्वारा दिये गये ऋगों मे से गत तीन वर्षी में प्रत्येक वर्ष के अन्त में कितनी-कितनी राशि बकाया तथा अतिदेय थी ?

†[Dues from Cooperative Societies IN Delhi

*353. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state the amounts that remained outstanding and overdue at the end of each of the last three years in regard to the loans granted to cooperative societies by the Delhi Administration?]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI B. S. MURTHY): Information is being collected and will be placed on the Table of the House as soon as it is available.

†[सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मित्त) : जानकारी एक ज्ञित की जा रही है ग्रौर उपलब्ध होने पर शीझ ही सभा पटल पर रख दी जाएगी।]

श्री भगवत नारायण भागव : क्या यह सत्य है कि दिल्ली की कोग्रापरेटिव सोसायटीज़ का स्राडिट कई वर्ष से नहीं हुम्रा है ? मैं यह जानना चाहता हूं कि इसका क्या कारण है ?

SHRI B. S. MURTHY: Yes, Sir, the Public Accounts Committee has pointed out that there were certain

^{#[]} English translation

‡[] Hindi translation.